

(7) The Central Pollution Control Board has constituted an expert committee in March, 1991 to evolve mass emission standards for vehicles (both petrol and diesel driven) for the period 1995 and 2000 and to identify the nature of changes required in engine design, including any devices to be installed, to meet the proposed standards.

(8) The National Environmental Engineering Research Institute, Nagpur, is engaged in developing an indigenous catalytic converter for controlling exhaust emissions for on-the-road vehicles.

(9) Public awareness campaigns about vehicular pollution have been launched.

(c) The cities which are most affected by automobile exhaust pollution are Delhi followed by Bombay, Bangalore, Calcutta and Ahmedabad. In Rajasthan, Jaipur is the only city that was studied in the survey. The ambient air quality levels in Jaipur were found to be within the prescribed standards.

"Pollution Control Devices for Chambal River"

2635. SHRI DAU DAYAL JOSHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the drainage water, human excreta and other effluents discharged from factories of Kota are being released into the river Chambal;

(b) if so, the corrective steps taken and results achieved therefrom;

(c) whether an sewerage scheme was

also approved for the purpose;

(d) if so, the estimated cost thereof and the amount spent so far thereon; and

(e) the time by which the scheme is likely to be completed; and

(f) the reasons for delay in not completing the scheme within the stipulated time, if any?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes, Sir. The Rajasthan State Pollution Control Board is regularly monitoring the effluent quality as well as Chambal river water quality to ensure that the effluent discharged conforms to the limits laid down by the Board. A time-bound action plan has been drawn up for control of pollution in consultation with the State Governments and a Notification has been issued under which the State Governments and a Notification has been issued under which polluting units are required to meet the standards by December 31, 1991.

(c) to (f). For formulating a Municipal waste water management scheme for Kota to prevent pollution of river Chambal, Central Pollution Control Board has released two instalments of Rs. 5 lacs each to Rajasthan State Pollution Control Board on 21.12.90 and 2.4.91 respectively for preparing a feasibility report. The report would include estimation of cost for providing sewage interception, diversion and treatment.

[English]

Slow Progress of Non-Formal Education Projects in Orissa

2636. DR. KARTIKESWARPATRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether progress made in regard to Non-Formal Education in Orissa is very tardy;

(b) if so, the reasons thereof;

(c) the number of voluntary organisations in Orissa to whom Central Assistance has been provided for taking innovative/experimental Non-Formal Education projects during the last two years;

(d) the coverage made by them during the same period; and

(e) the action proposed to be taken to assist more such voluntary agencies; and

(f) the achievement/results obtained thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) Does not arise.

(c), (d) and (f).

<i>Item</i>	1989-90		1990-91	
	1	2	3	3
1. Number of Voluntary Organisations assisted for undertaking projects of Non-Formal Education centres.		89		90
2. No. of Non-formal Education centres sanctioned to Voluntary Organisations.		6430		6455
3. No. of children enrolled in Non-formal Education centres sanctioned to Voluntary Organisations.		160750		161375
4. No. of Voluntary Organisations assisted for undertaking Experimental & Innovative projects for Elementary Education including Non-formal education.		1 (Two projects)		1 (Two projects)
5. No. of Voluntary Organisations assisted for setting up District Resource Units for providing academic support to the programme of Universalisation of Elementary Education including Non-formal Education.		—		4

(e) New project-proposals for Non-formal Education being received by the Ministry from Voluntary Organisations in Orissa will be considered for sanction in due course.